

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 29 OF 2019 IN**  
**APPEAL NO. 205 OF 2018**

**Dated: 7<sup>th</sup> February, 2019**

**In the matter of:**

The Tata Power Company Limited (Distribution)	....Appellant(s)
Versus	
Maharashtra Electricity Regulatory Commission & Ors.	....Respondent(s)

**ORDER**

The Bench could not assemble today.

As agreed by both the parties, list the matter on **15.02.2019**.

Court Master/PS

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